

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 372**

TO BE ANSWERED ON THE 1ST DECEMBER, 2015/AGRAHAYANA 10, 1937 (SAKA)

MAOIST ATTACKS

372. SHRI CHIRAG PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken note that Jamui situated along Bihar and Jharkhand border has been victim of several naxal and maoist attacks in the recent past;

(b) if so, the details thereof and the number of such cases reported, security personnel and civilians killed/injured, separately and the details of compensation paid to the family members of the victims during each of the last three years and the current year;

(c) whether the Government is aware that the zone is considered well suited to maoists;

(d) if so, the details thereof and the action taken in this regard; and

(e) the steps taken by the Government to stop such activities in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): Jamui, a district of Bihar bordering Jharkhand, is one of the Left Wing Extremism (LWE) affected districts. The details of numbers of LWE incidents, civilians & security forces personnel killed in Jamui during the last three years and in the current year (upto 20th November) are annexed. Details of injured persons are not centrally maintained.

...2/-

Government of India provides ex-gratia payment of up to Rs. 1 lakh to the family of civilians killed and Rs. 3 lakh to the family of security personnel killed in LWE violence under Security Related Expenditure (SRE) Scheme. An ex-gratia compensation of Rs.15 lakh is, inter-alia, paid to the next kin of personnel of Central Armed Police Forces (CAPFs) killed in action. The Government of India under “Central Scheme for Assistance to Civilian Victims of Terrorist/Communal/Naxal Violence” gives financial assistance of Rs. 3 lakh for each death or permanent incapacitation (disability of 50% or above) to the family of civilian victims.

(c): The Government is aware that deep forested areas in Jamui and adjoining districts of Bihar and Jharkhand are suited to activities of Left Wing Extremists.

(d) & (e): The Central Government has been pursuing a four pronged strategy to tackle LWE insurgency - security related measures; development related interventions; ensuring rights & entitlements of local communities and public perception management. While on security front, the Central Government assists the State Governments by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment & arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in LWE areas.

Details of LWE incidents, civilians & security forces personnel killed in Jamui during the last three years and in the current year (upto 20th November)

Parameter	2012	2013	2014	2015 (upto 20th November)
Incidents	36	36	38	14 (37)
Civilians killed	13	07	11	03 (11)
SFs killed	01	01	01	0 (01)

**Figures in bracket show details of the corresponding period of 2014*